

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 08 of 2019

IN THE MATTER OF:

Dhan Share Trading Pvt. Ltd.

...Appellant

Vs

Registrar of Companies, Mumbai

...Respondent

Present:

Appellant: Mr. Gursat Singh, Advocate.

**Respondent: Dr. Sabani Raj, Assistant Registrar of Companies,
Mumbai.**

ORDER

17.09.2019: Due to paucity of time the appeal could not be heard today.
List the appeal for hearing on **24th October, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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